

Order dt. 17.4.89 served
on Applicant & R. No. 1 & 2-
on 4.5.89 & 10.5.89

122
10/5/89

17.4.1989

Mr. Mohan Sudarne, learned
advocate for the applicant requests
for permission to withdraw the
application.

The applicant has filed
Misc. Petition No. 336/89 for that purpose.
It is allowed.

The application is disposed
of as withdrawn.

(M. G. MUSAHDAR)
H (J)